

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

STARRED QUESTION NO:295
ANSWERED ON:13.08.2010
ADVENTURE TOURISM
Jindal Shri Naveen

Will the Minister of TOURISM be pleased to state:

- (a) whether adventure tourism is gaining popularity in the country;
- (b) if so, the details thereof;
- (c) whether a number of unlicensed sports operators in some of the popular tourist destinations are luring tourists into dangerous sports like para sailing, para gliding, sea diving, river rafting, etc. without making available the proper equipment required for the purpose which is resulting into serious accidents;
- (d) if so, the reaction of the Government thereto;
- (e) whether the Government proposes to regulate adventure tourism in the country; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF TOURISM (KUMRAI SELJA)

(a), (b), (c), (d), (e) & (f): A Statement is laid on the Table of the Sabha.

STATEMENT IN REPLY TO PARTS (a), (b), (c), (d), (e) & (f) OF LOK SABHA STARRED QUESTION NO.295 ANSWERED ON 13.08.2010 REGARDING ADVENTURE TOURISM.

(a), (b), (c), (d), (e) & (f): Ministry of Tourism extends Central Financial Assistance to State Governments/Union Territory Administrations for the development of tourism projects including Adventure Tourism, on the basis of proposals received from them subject to adherence of scheme guidelines, availability of funds and inter-se priorities. The Ministry of Tourism has been promoting Adventure Tourism through its domestic and international campaigns.

The Ministry of Tourism has also issued Guidelines for Approval of Adventure Tour Operators, which is a voluntary scheme, open to all bonafide adventure tour operators.

Safety-precautionary measures to prevent any untoward incident are under the purview of concerned State Governments/Union Territory Administrations.